

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO:- 2434
ANSWERED ON-22/03/2023

Teacher's assesment under NEP

2434. Dr. K. LAXMAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether under the New Education Policy, yearly or half - yearly assessment of the Teachers by Government or School management is also mandatory;
- (b) if so, the details thereof;
- (c) the details of vacant posts of teacher trainers in the country, State-wise including in State of Telangana; and
- (d) the measures being taken by Government to fill these vacant posts?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) & (b): The National Education Policy (NEP), 2020 emphasises on continuous self- improvement opportunities for teachers and learning the latest innovations and advances in their professions. It also, inter-alia, recommends development of a system of multiple parameters for proper assessment of performance of teachers by State/UT Governments that is based on peer reviews, attendance, commitment, hours of Continuous Professional Development (CPD), and other forms of service to the school and the community.

The task of formulating National Professional Standards for Teachers (NPST) as recommended in para 5.20 of the National Education Policy 2020 has been entrusted upon the National Council for Teacher Education (NCTE). Pilot study of NPST has been launched in 75 government schools (25 KVs, 25 JNVs and 25 CBSE) across the country in July 2022.

(c) & (d) Status of vacant academic positions in SCERT and DIETs, under Samagra Shiksha in 2022-23 is given at ANNEXURE. Education is a subject in the concurrent list of the Constitution and a majority of the Teacher Education Institutions (TEIs) are under the administrative control of respective State Governments/Union Territory administrations. Recruitment of teacher trainers, their service conditions and deployment primarily come under the purview of the respective States/UTs. The salary support for Teacher Educators in the TEIs (SCERTs/DIETs) is provided by the Central Government as per the norms of Samagra Shiksha. Any other additionality under the Salary head or requirements as per terms and conditions for recruitment of teacher educators in the State/UT is borne by the concerned State/UT.

ANNEXURE

ANNEXURE REFERRED TO IN PART (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2434 FOR 22ND MARCH, 2023 ASKED BY HON'BLE MEMBER OF PARLIAMENT Dr. K. LAXMAN REGARDING "TEACHER'S ASSESSEMENT UNDER NEP".

S. No.	State/ UT	Vacant Posts	
		DIETs	SCERTs
1	Andaman & Nicobar Islands	9	30
2	Andhra Pradesh	63	21
3	Arunachal Pradesh	207	38
4	Assam	173	26
5	Bihar	432	28
6	Chandigarh	0	24
7	Chhattisgarh	226	14
8	Delhi	35	17
9	Daman & Diu and Dadar & Nagar Haveli	17	NA
10	Goa	16	42
11	Gujarat	449	24
12	Haryana	248	15
13	Himachal Pradesh	74	26
14	Jammu & Kashmir	232	0
15	Jharkhand	451	9
16	Karnataka	194	21
17	Kerala	185	16
18	Ladakh	4	NA
19	Lakshadweep	12	NA
20	Madhya Pradesh	863	13
21	Maharashtra	547	25
22	Manipur	134	27
23	Meghalaya	83	21
24	Mizoram	79	11
25	Nagaland	59	1
26	Odisha	408	36
27	Puducherry	11	NA
28	Punjab	380	35
29	Rajasthan	449	11
30	Sikkim	43	4
31	Tamil Nadu	378	16
32	Telangana	175	35
33	Tripura	56	32
34	Uttar Pradesh	656	24
35	Uttarakhand	150	0
36	West Bengal	405	35
Total		7903	677

(Source: Annual Work Plan & Budget 2022-23)

*NA - No SCERT in the State/Union Territory